

APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI

Cause List for Monday the 24th August 2026

Electricity Bench

TIME : 10.30 AM

COURT-I

(Note: Learned counsel for the parties to coordinate with the Registry well in advance, atleast two days before the next date of hearing, to ensure that the soft copies - OCR searchable mode and saved as a PDF document - of all the documents which they would be referring during the hearing before the Hon'ble Bench shall be filed with the Registry so that they are available in one-drive folder to the Hon'ble Bench. Failing to comply with the above will result in not listing of the matter till such time the above order is complied with)

(Updated List of Finals has been uploaded in the website under the "Notification tab".)

(HEARING THROUGH PHYSICAL/HYBRID MODE)

(Link for Video Conferencing for Hybrid Hearing through Cisco Webexis)

(<https://bit.ly/Court-1>)

(Note: Display Name of the Advocate joining through video conferencing shall be properly set by the participant with prefix of Item No. of the case followed by exact and actual name of the Ld. Advocate, so that the Court Master knows before hand whom to be admitted in the particular matter. If a counsel is appearing in more than one matter, Item Numbers of all such matters shall be prefixed.)

(Note: Advocates/parties are advised to go through the SOP/Guidelines for Hybrid hearing available on APTEL website before joining through video conferencing and are required to adhere to the same)

(Young Professional - IT: Mr. Saurabh - M.No. +91 7838455111, IT Assistant: Mr. Dhruv - M.No.+91 9717973312)

**CORAM: HON'BLE MS. SEEMA GUPTA, Officiating Chairperson
HON'BLE MR. VIRENDER BHAT, Judicial Member**

S.No.	Case No.	Party Name	Name of Counsel For Appellant/Respondent(Mr./Mrs.)
FOR URGENT LISTING			
1.	IA-1448/2026 (For Urgent Listing) In DFR-362/2026 (E-Filing) &	Kerala State Electricity Board Ltd. - Applicant(s) Versus Kerala State Electricity Regulatory Commission & Anr. - Respondent(s)	Prabhas Bajaj, Harsh Chauhan, Rishabh Yadav, Rithvik Mathur, Priyanka Bhatt, Priyanshu Tyagi for App.1.

	IA-1747/2026 (For condonation of delay in refiling the Appeal) (33 days) IA-1451/2026 (For condonation of delay in filing the Appeal) (92 days) IA-1449/2026 (For interim relief) IA-1450/2026 (For exemption from filling certified copy of impugned order) (Defects cured) (Fresh Matter)		
2.	IA-1762/2026 (For Urgent Listing) In DFR-424/2026 & IA-1761/2026 (For leave to file Appeal) IA-1758/2026 (For condonation of delay in filing the Appeal) (89 days) IA-1760/2026 (For interim relief) IA-1759/2026 (For exemption from filling certified copy of impugned order) (Defects cured) (Fresh Matter)	Ultra Tech Cement Limited - Applicant(s) Versus Jharkhand State Electricity Regulatory Commission & Anr. - Respondent(s)	Abhishek Ashok Munot, Kunal Kaul, Tushar Nagar, Samikrith Rao Puskuri, Purvi Shrivastava for App.1.
3.	IA-1791/2026 (For Urgent Listing) In DFR-435/2026	Adani Renewable Energy Park Rajasthan Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Poonam Verma Sengupta, for App.1

	& IA-1790/2026 (For leave to file Appeal) IA-1787/2026 (For condonation of delay in filing the Appeal) (152 days) IA-1788/2026 (For interim relief) IA-1789/2026 (For impleadment/ intervention) (Defects cured) (Fresh Matter)		
FOR MODIFICATION			
4.	IA-976/2026 (For Modification)(R-2) In APL-201/2026 & IA-1830/2025 (For interim relief) IA-1880/2026 (For condonation of delay in filing reply) (18 days) (Service complete)	National Solar Energy Federation of India Appellant(s) Versus Joint Electricity Regulatory Commission & Anr. - Respondent(s)	Nishant Kumar, Animesh Kumar, Sumit Kumar for App.1. Abiha Zaidi for Res.1, Suriti Chowdhary for Res.1, Pritam Raman Giriya for Res.1, Arushi for Res.1, Bhumitra Dubey for Res.1, Tanya Sharma for Res.1, Ashish Bainsala for Res.1, Anand K. Ganesan for Res.2, Robin Singh for Res.2, Swapna Seshadri for Res.2, Aishwarya Subramani for Res.2, Harsha V Rao for Res.2,
IA FOR DISPOSAL / FOR DIRECTIONS			
5.	APL-33/2026 (Service complete) (No reply filed by R-2) (No rejoinder to reply filed by R-1)	Gujarat Urja Vikas Nigam Limited Appellant(s) Versus Tata Power Renewable Energy Limited & Anr. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Utkarsh Singh, Rupinder Kaur, Robin Singh for App.1. Anand Kumar Shrivastava for Res.1, Shruti Kanodia for Res.1, Shivam Sinha for Res.1, Ishita Jain for Res.1, Rishabh Dua for Res.1, Nilesh Panda for Res.1, Ravi Nair for Res.1, Amrita Bakhshi for Res.1, Ankit Bhandari for Res.1, Chetan Saxena for Res.1,

	(Matter is being listed vide office note dt. 04.08.26)		Suryaprava Basu for Res.1, Mudassir for Res.1, Prateek Gupta for Res.1, Ekshat Punwani for Res.1, Kshitij Ujala for Res.1, Mani Aneja for Res.1, Janhavi Johar for Res.1, Suparna Srivastava for Res.2,
6.	APL-36/2026 (E-Filing) (Service complete) (No reply filed by R-2) (Matter is being listed vide office note dt. 04.08.26) (Matter is included in the List of Finals alongwith A.No.222/26)	Gujarat Urja Vikas Nigam Limited Appellant(s) Versus Juniper Green Three Private Limited & Anr. - Respondent(s)	Ranjitha Ramachandran, Aneesh Bajaj, Srishti Khindaria for App.1. Hemant Sahai for Res.1, Nitish Gupta for Res.1, Molshree Bhatnagar for Res.1, Shubhi Sharma for Res.1, Tushar Srivastava for Res.1, Nipun Sharma for Res.1, Rishabh Sehgal for Res.1, Shaيدا Das for Res.1, Kamyia Sharma for Res.1, Varnika Tyagi for Res.1, Harsh Vardhan for Res.1, Harshit Dhamija for Res.1, Karthik Sivadas for Res.1, Nishant G for Res.1, Shambhavi Jha for Res.1, Suparna Srivastava for Res.2,
7.	APL-43/2026 (Service complete) (No reply filed by R-3) (No rejoinder to reply filed by R-2) (Matter is being listed vide office note dt. 04.08.26)	Gujarat Urja Vikas Nigam Limited Appellant(s) Versus ACME Eco Clean Energy Pvt. Ltd. & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Utkarsh Singh, Rupinder Kaur, Robin Singh for App.1. Aniket Prasoon for Res.1, Aman Sheikh for Res.1, Pratiksha Chaturvedi for Res.1, Vinit Kumar for Res.1, Adarsh Kumar Bhardwaj for Res.1, Shubham Singh for Res.1, Archita Kashyap for Res.1, Sarthak Sareen for Res.1, Tanya Bajaj for Res.1, Ranjitha Ramachandran for Res.2, Aneesh Bajaj for Res.2, C.K. Rai for Res.3, Anuradha Roy for Res.3,
8.	APL-91/2026 (E-Filing) (Reference - DFR-508/25) (Service complete) (No rejoinder to reply filed by R-1 and R-2)	Patna Metro Rail Corporation Limited Appellant(s) Versus Bihar Electricity Regulatory Commission & Anr. - Respondent(s)	Tarun Johri, Ankur Gupta for App.1. Ravi Kishore for Res.1, Anand Kumar Shrivastava for Res.2, Shruti Kanodia for Res.2, Shivam Sinha for Res.2, Ishita Jain for Res.2, Rishabh Dua for Res.2, Nilesh Panda for Res.2, Ravi Nair for Res.2, Amrita Bakhshi for Res.2, Ankit Bhandari for Res.2, Chetan Saxena for Res.2, Suryaprava Basu for Res.2, Mudassir for Res.2, Prateek Gupta for Res.2,

	(Matter is being listed vide office note dt. 04.08.26)		Ekshat Punwani for Res.2, Kshitij Ujala for Res.2, Mani Aneja for Res.2, Janhavi Johar for Res.2,
9.	APL-99/2026 (Reference - DFR-06/26) (Service complete) (No rejoinder to reply filed by R-2 and R-3) (Matter is being listed vide office note dt. 04.08.26)	Gujarat Urja Vikas Nigam Limited Appellant(s) Versus ACME Pokhran Solar Pvt Limited & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Utkarsh Singh, Rupinder Kaur, Robin Singh for App.1. Aniket Prasoon for Res.1, Aman Sheikh for Res.1, Pratiksha Chaturvedi for Res.1, Vinit Kumar for Res.1, Adarsh Kumar Bhardwaj for Res.1, Shubham Singh for Res.1, Archita Kashyap for Res.1, Sarthak Sareen for Res.1, Ranjitha Ramachandran for Res.2, Aneesh Bajaj for Res.2, C.K. Rai for Res.3, Anuradha Roy for Res.3, Vinay Kumar Gupta for Res.3,
10.	APL-104/2026 (Reference - DFR-36/26) (Court notice returned for R-15) (Affidavit of service filed) (No rejoinder to reply filed by R-4 and R-5) (Matter is being listed vide office note dt. 04.08.26)	Adani Electricity Mumbai Limited -Distribution Appellant(s) Versus Maharashtra Electricity Regulatory Commission & Ors. - Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Supriya Rastogi Agarwal, Lakshyajit Singh Bagdwal, Ankita Bafna, Harshit Singh, Nehul Sharma, Alchi Thapliyal, Sindhuja Rastogi, Mahima Srivastava, Lavanya Panwar, Indrayudh Chowdhury, Devansh Pundir for App.1. Rucha Pande for Res.2, Shryeshth Ramesh Sharma for Res.4, Ashutosh Kumar Srivastava for Res.4, Nihal Bhardwaj for Res.4, Abhishek Nangia for Res.4, Siddharth Nigotia for Res.4, Vineet Kumar for Res.4, Surbhi Kapoor for Res.4, Akash Lamba for Res.4, Harsh Vardhan for Res.4, Tanishka Khatana for Res.4, Vedant Choudhary for Res.4, Punyam Bhutani for Res.4, Ananya Dutta for Res.4, Drishti Rath for Res.4, Devishi Gupta for Res.4, Shri Venkatesh for Res.4, Kanika Chugh for Res.4, Suhael Buttan for Res.4, Priya Dhankar for Res.4, Manu Tiwari for Res.4, Mohit Mansharamani for Res.4, Shourya Vir Das for Res.4, Aashwyn Singh for Res.4, Kunal Veer Chopra for Res.4, Aniket Kanhaia for Res.4, Nikunj Bhatnagar for Res.4, Adarsh Singh for Res.4, Amol Rana for Res.4, Nuha Rahman for Res.4, R Jatin Kattiar for Res.4, Niles Purohit for Res.4,

			Tavinder Pal Sidhu for Res.5, Neetika Sharma for Res.5, Naman Saraswat for Res.5, Saloni Jagga for Res.5, Shivangi Chawla for Res.5, Kanav Singhal for Res.5,
11.	APL-134/2026 (Reference - DFR-479/25) (Service complete) (Proof of payment cost filed) (No rejoinder to reply filed by R-2) (Matter is being listed vide office note dt. 04.08.26)	K. K. Rao Green Energy LLP (formerly known as KK Rao Green Energy Private Limited) Appellant(s) Versus Karnataka Electricity Regulatory Commission (KERC) & Ors. - Respondent(s)	Shridhar Prabhu, Anantha Narayana M.G. for App.1. K Sumanth Gowda for Res.2, Shahbaaz Husain for Res.2, Fahad Khan for Res.2, V.M. Kannan for Res.2, Diksha Pherwani for Res.2, Stephania Pinto for Res.2, Sindhu G Koushik for Res.2,
<u>FOR EXECUTION</u>			
12.	EP-6/2026 & IA-893/2026 (For exemption from filing certified copy of the judgement) IA-1878/2026 (For directions) (EP in APL-144/2022) (Court notice returned for R-3) (Affidavit of service filed) (Certified copy of the judgment filed)	S.Ravikumar Petitioner(s) Versus State of Karnataka, Department of Energy & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Ritu Apurva, Pragya Pushkar for App.1. Sumana Naganand for Res.4, Garima Jain for Res.4, Tushar Kanti Mohindroo for Res.4, Arnav Khanna for Res.4, Vismaya Simha for Res.4,
13.	EP-7/2026 (E-Filing) (EP in APL-373/2024) (Service	M/s Himatsingka Seide Ltd. Petitioner(s) Versus Bangalore Electricity Supply Co. Ltd. & Ors. - Respondent(s)	Abhishek Kumar, Vikas Goel, Twinkle Kataria, Shubham Singh for App.1. Sumana Naganand for Res.1, Res.2, Res.3, Res.4, Res.5, Res.6, Garima Jain for Res.1, Res.2, Res.3, Res.4, Res.5, Res.6, Tushar Kanti Mohindroo for Res.1,

	complete)		Res.2, Res.3, Res.4, Res.5, Res.6, Arnav Khanna for Res.1, Res.2, Res.3, Res.4, Res.5, Res.6, Vismaya Simha for Res.1, Res.2, Res.3, Res.4, Res.5, Res.6,
<u>FOR LEAVE TO FILE APPEAL/CONDONATION OF DELAY/WAIVER OF COURT FEE</u>			
14.	IA-600/2026 (For leave to file Appeal) IA-601/2026 (For condonation of delay in filing the Appeal) (17 days) In DFR-155/2026 (E-Filing) & IA-598/2026 (For interim relief) IA-599/2026 (For exemption from filling certified copy of impugned order) IA-782/2026 (For exemption from Impleading parties) IA-1777/2026 (For condonation of delay in filing additional documents) (16 days) (Service complete)	Renuka Ispat Private Limited - Applicant(s) Versus Jharkhand State Electricity Regulatory Commission & Ors. - Respondent(s)	Tushar Jain, Vaibhav Choudhary , Mayank Singh Rawat, Pradul Singhal for App.1. Anushree Bardhan for Res.1, Kumar Anurag Singh for Res.2, Zain A Khan for Res.2, Ekta Bharati for Res.2, Dev Aaryan for Res.2,
15.	IA-811/2026 (For condonation of delay in filing the Appeal) (231 days) In DFR-201/2026 (Service complete)	West Bengal Power Development Corporation Limited - Applicant(s) Versus West Bengal Electricity Regulatory Commission - Respondent(s)	Anand Kumar Shrivastava, Shruti Kanodia, Shivam Sinha, Ishita Jain, Rishabh Dua, Nilesh Panda, Ravi Nair, Amrita Bakhshi, Ankit Bhandari, Chetan Saxena, Mudassir, Suryaprava Basu, Ekshat Punwani, Mani Aneja, Kshitij Ujala, Nirbhay Talwar, Janhavi Johar, Sejal Gupta for App.1. Mandakini Ghosh for Res.1,
16.	IA-967/2026	M/s Aurad Solar Private Limited - Applicant(s) Versus	Hemant Sahai, Tushar Srivastava, Nitish Gupta, Molshree Bhatnagar,

	(For condonation of delay in filing the Appeal) (427 days) In DFR-245/2026 (Service complete)	Karnataka Electricity Regulatory Commission & Anr. - Respondent(s)	Shubhi Sharma, Nipun Sharma, Rishabh Sehgal, Aastha Bansal, Varnika Tyagi, Kamya Sharma, Harshit Dhamija, Shambhavi Jha, Vandana Ragwani , Shaurya Kapoor for App.1. Shahbaaz Husain for Res.2, V.M. Kannan for Res.2, Fahad Khan for Res.2, K Sumanth Gowda for Res.2, Sindhu G Koushik for Res.2, Diksha Pherwani for Res.2,
17.	IA-1152/2026 (For condonation of delay in filing the Appeal) (158 days) In DFR-285/2026 & IA-1154/2026 (For interim relief) IA-1792/2026 (For condonation of delay in filing reply)(R-2) (2 days) (Service complete)	Mundra I Transmission Limited Versus Central Electricity Regulatory Commission & Ors. - Applicant(s) - Respondent(s)	Hemant Singh, Mridul Chakravarty, Biju Mattam, Sourav Roy, Lakshyajit Singh Bagdwal, Nehul Sharma, Supriya Rastogi Agarwal, Alchi Thapliyal, Harshit Singh, Devyanshu Sharma, Devansh Pundir, Mahima Srivastava, Pragya Gupta for App.1. Poorva Saigal for Res.2, Shubham Arya for Res.2, Pallavi Saigal for Res.2, Rishabh Saxena for Res.2, Shirin Gupta for Res.2, Kaavya Madaan for Res.2, Shree Dwivedi for Res.2, Harsha Parakh for Res.2, Saurabh Mishra for Res.4,
18.	IA-1557/2026 (For condonation of delay in refiling the Appeal)(34 days) IA-1156/2026 (For condonation of delay in filing the Appeal) (19 days) In DFR-286/2026 (Service complete)	The North Bihar Power Distribution Company Limited Versus Bihar Electricity Regulatory Commission - Applicant(s) - Respondent(s)	Anisha Upadhyay, Nishant Kumar for App.1. Ravi Kishore for Res.1,

19.	IA-1303/2026 (For condonation of delay in filing the Appeal) (156 days) In DFR-318/2026 (Court notice returned for R-4 and R-6) (Affidavit of service filed)	Jind Bio- Energy LLP - Applicant(s) Versus Haryana Electricity Regulatory Commission & Ors. - Respondent(s)	Varun Pathak, Ameer Rana, Anannya Gogoi for App.1. Poorva Saigal for Res.3, Shubham Arya for Res.3, Pallavi Saigal for Res.3, Rishabh Saxena for Res.3, Kaavya Madaan for Res.3, Shirin Gupta for Res.3, Shree Dwivedi for Res.3, Harsha Parakh for Res.3,
20.	IA-1314/2026 (For condonation of delay in filing the Appeal) (157 days) In DFR-321/2026 (Court notice returned for R-4 and R-6) (Affidavit of service filed)	Fatehabad Bio - Energy LLP, - Applicant(s) Versus Haryana Electricity Regulatory Commission & Ors. - Respondent(s)	Varun Pathak, Ameer Rana, Anannya Gogoi for App.1. Poorva Saigal for Res.3, Shubham Arya for Res.3, Pallavi Saigal for Res.3, Rishabh Saxena for Res.3, Kaavya Madaan for Res.3, Shirin Gupta for Res.3, Shree Dwivedi for Res.3, Harsha Parakh for Res.3,
21.	IA-1359/2026 (For condonation of delay in filing the Appeal) (04 days) In DFR-335/2026 & IA-1360/2026 (For exemption from filling certified copy of impugned order) (Service complete)	Altra Xergi Power Private Limited - Applicant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Shri Venkatesh, Shryeshth Ramesh Sharma, Kanika Chugh, Ashutosh Kumar Srivastava, Suhael Buttan, Nihal Bhardwaj, Priya Dhankar, Abhishek Nangia, Akash Lamba, Mohit Mansharamani, Siddharth Nigotia, Shourya Vir Das, Surbhi Kapoor, Aashwyn Singh, Manu Tiwari, Kunal Veer Chopra, Nikunj Bhatnagar, Punyam Bhutani, Tanishka Khatana , Vedant Choudhary, Aniket Kanhaua, Adarsh Singh, R Jatinder Kattiyar, Amol Rana, Ananya Dutta , Nuha Rahman, Drishti Rath, Devishi Gupta, Nilesh Purohit, Vineet Kumar for App. 1. Ranjitha Ramachandran for Res.2, Srishti Khindaria for Res.2, Aneesh Bajaj for Res.2, Poorva Saigal for Res.3, Shubham Arya for Res.3, Pallavi Saigal for Res.3, Rishabh Saxena for Res.3, Shirin Gupta for Res.3, Kaavya Madaan for Res.3,

			Shree Dwivedi for Res.3, Harsha Parakh for Res.3,
22.	IA-1371/2026 (For condonation of delay in filing the Appeal) (816 days) In DFR-337/2026 & IA-1372/2026 (For interim relief) (Court notice returned for R-1) (Affidavit of service filed)	Kerala State Electricity Board Limited - Applicant(s) Versus Minar Renewable Energy Projects Private Limited & Anr. - Respondent(s)	Prabhas Bajaj, Rithvik Mathur, Priyanshu Tyagi, Harsh Chauhan, Priyanka Bhatt, Rishabh Yadav for App.1. Swapna Seshadri for Res.1, Amal Nair for Res.1, Anand K. Ganesan for Res.1, Devyani Prasad for Res.1,
23.	IA-1382/2026 (For condonation of delay in filing the Appeal) (550 days) In DFR-342/2026 (E-Filing) & IA-1381/2026 (For exemption from filling certified copy of impugned order) (Service complete)	M/s Furies Solren Private Limited - Applicant(s) Versus Punjab State Electricity Regulatory Commission & Ors. - Respondent(s)	Vishrov Mukerjee, Girik Bhalla, Priyanka Vyas, Deepak Thakur, Garima Adlakha, Janmali Gopal Rao Manikala, Pratyush Singh, Juhi Senguttuvan, Anumeha Smiti, Snehal Upadhyay, Yashaswi Kant, Damodar Solanki, Ameya Vikram Mishra, Sai Snigdha Nittala for App.1. Gargi Kumar for Res.1, Adarsh Tripathi for Res.3, Ajitesh Garg for Res.3,
24.	IA-1506/2026 (For leave to file Appeal) IA-1417/2026 (For condonation of delay in filing the Appeal) (196 days and 95 days) In DFR-348/2026 &	Byrnihat Industries Association & Ors. - Applicant(s) Versus Meghalaya State Electricity Regulatory Commission & Ors. - Respondent(s)	Ritika Singhal, Ritika Singhal for App.2. Ritika Singhal for App.3. Dalima Gupta for Res.2, Divyansh Singh for Res.2, Vineet Gupta for Res.2, Anukriti Jain for Res.2, Mridul Gupta for Res.2, Vinit Kumar for Res.2, Aditya K. Singh for Res.2,

	IA-1419/2026 (For Stay) IA-1418/2026 (For exemption from filling certified copy of impugned order) (Service complete)		
25.	IA-1513/2026 (For condonation of delay in filing the Appeal)(136 days) In DFR-354/2026 (Service complete)	Hinduja National Power Corporation Limited (HNPCL) - Applicant(s) Versus Andhra Pradesh Electricity Regulatory Commission & Ors. - Respondent(s)	Atul Sharma, Abhishek Sharma, Aditya K. Singh, Anukriti Jain, Pranshul Kulshreshtha, Shubham Arya, Mridul Gupta, Poorva Saigal, Rishabh Saxena, Adyasha Patra, Vineet Gupta, Dalima Gupta, Divyansh Singh, Akshaya Lal for App.1. Gaichangpou Gangmei for Res.1, Arjun D Singh for Res.1, Yimyanger Longkumer for Res.1, Sachu G for Res.1,
26.	IA-1832/2026 (For condonation of delay in filing the Appeal)(05 days) In DFR-393/2026 & IA-1564/2026 (For exemption from filling certified copy of impugned order) IA-1565/2026 (For Exemption from filing legible Copy) (Defects cured) (Fresh Matter)	Bihar State Power (Holding) Company Ltd & Ors. - Applicant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Aashish Gupta, Puneeth Ganapathy, Aditya Kumar Singh, Anshula Sinha, Naman Kumar for App.1. Puneeth Ganapathy, Aditya Kumar Singh, Naman Kumar, Aashish Gupta, Anshula Sinha for App.2. Puneeth Ganapathy, Aditya Kumar Singh, Naman Kumar, Aashish Gupta, Anshula Sinha for App.3.
27.	IA-1600/2026 (For leave to file Appeal) In	M/s. SAEL Industries Limited - Applicant(s) Versus Haryana Electricity Regulatory Commission & Anr. - Respondent(s)	Aniket Prasoon, Pratiksha Chaturvedi, Aman Sheikh, Sunanda Chowdhury, Adarsh Kumar Bhardwaj, Shubham Singh, Archita Kashyap, Sarthak Sareen, Tanya Bajaj, Anannya Sinha, Priyanshi Singh, Aditya Rai for App.1.

	DFR-400/2026 & IA-1681/2026 (For interim relief) IA-1599/2026 (For exemption from filling certified copy of impugned order) (Service complete)		
28.	IA-1674/2026 (For condonation of delay in filing the Appeal) (701 days) In DFR-409/2026 (Defects cured) (Fresh Matter)	Himachal Pradesh Power Transmission Corporation Limited - Applicant(s) Versus Himachal Pradesh Electricity Regulatory Commission & Anr. - Respondent(s)	Anusha Nagarajan, for App.1
29.	IA-1675/2026 (For condonation of delay in filing the Appeal) (508 days) In DFR-410/2026 (Defects cured) (Fresh Matter)	Himachal Pradesh Power Transmission Corporation Limited - Applicant(s) Versus Himachal Pradesh Electricity Regulatory Commission & Anr. - Respondent(s)	Anusha Nagarajan, for App.1
<u>FOR ADMISSION</u>			
30.	APL-254/2026 (Deficit court fee paid) (Remanded back by Honourable	VRL Logistics Ltd Appellant(s) Versus Hubli Electricity Supply Company Ltd. & Anr. - Respondent(s)	Sanjiv Kumar Chaudhary, for App.1 Sumana Naganand for Res.1, Garima Jain for Res.1, Tushar Kanti Mohindroo for Res.1, Arnav Khanna for Res.1, Vismaya Simha for Res.1,

	Supreme Court of India)		
FOR ADMISSION AFTER NOTICE			
31.	APL-207/2026 & IA-819/2026 (For interim relief) IA-1716/2026 (For condonation of delay in filing reply) (R-1) (02 days) (Service complete)	BSES Rajdhani Power Limited Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Vijayendra Pratap Singh, Aditya Vikram Jalan, Urvashi Mishra, Isnain Muzamil, Kshitij Pandey for App.1. Divyanshu Rai for Res.1,
32.	APL-209/2026 & IA-815/2026 (For interim relief) IA-1715/2026 (For condonation of delay in filing reply) (R-1) (02 days) (Service complete)	BSES Yamuna Power Ltd Appellant(s) Versus Delhi Electricity Regulatory Commission - Respondent(s)	Anupam Varma, Rahul Kinra, Aditya Ajay, Girdhar Gopal Khattar, Adamyia Ojha, Yash Srivastava , Mahima Kaur for App.1. Divyanshu Rai for Res.1,
33.	APL-285/2026 (E-Filing) (Service complete)	Punjab State Power Corporation Limited Appellant(s) Versus Everest Power Private Limited & Ors. - Respondent(s)	Anand K. Ganesan, Khyati Chhabra, Amal Nair, Swapna Seshadri, Devyani Prasad for App.1. Hemant Singh for Res.1, Mridul Chakravarty for Res.1, Biju Mattam for Res.1, Sourav Roy for Res.1, Lakshyajit Singh Bagdwal for Res.1, Supriya Rastogi Agarwal for Res.1, Nehul Sharma for Res.1, Harshit Singh for Res.1, Lavanya Panwar for Res.1, Alchi Thapliyal for Res.1, Devansh Pundir for Res.1, Devyanshu Sharma for Res.1, Mahima Srivastava for Res.1, Naina Agarwal for Res.1, Gargi Kumar for Res.3,
34.	APL-287/2026 (E-Filing) &	Adani Power Limited Erstwhile Adani Power Rajasthan Limited Appellant(s) Versus	Sourav Roy, Anshu Deshpande for App.1.

	IA-1344/2026 (For interim relief) (Service complete)	Rajasthan Electricity Regulatory Commission & Ors. - Respondent(s)	
35.	APL-332/2026 & IA-462/2026 (For interim relief) IA-1885/2026 (For condonation of delay in filing reply) (R-2) (67 days) (Reference - DFR-117/26) (Service complete)	Grasim Industries Limited Versus Jharkhand State Electricity Regulatory Commission & Ors. - Respondent(s)	Ravi Bharuka, Saurav Kumar for App.1. Anushree Bardhan for Res.1, Kumar Anurag Singh for Res.2, Res.3, Zain A Khan for Res.2, Res.3, Ekta Bharati for Res.2, Res.3, Dev Aaryan for Res.2, Res.3,
<u>IA - FOR FURTHER HEARING</u>			
36.	IA-340/2026 (For interim relief) In APL-231/2023 (Service complete) (Matter is included in the List of Finals)	Azure Power India Private Limited & Ors. Appellant(s) Versus Central Electricity Regulatory Commission & Ors. - Respondent(s)	Shashwat Kumar, Shikha Sood, Rahul Chouhan for App.1. Shikha Sood, Shashwat Kumar, Rahul Chouhan for App.2. Shikha Sood, Shashwat Kumar, Rahul Chouhan for App.3. Shikha Sood, Shashwat Kumar, Rahul Chouhan for App.4. Shryeshth Ramesh Sharma for Res.2, Ashutosh Kumar Srivastava for Res.2, Nihal Bhardwaj for Res.2, Abhishek Nangia for Res.2, Manu Tiwari for Res.2, Mohit Mansharamani for Res.2, Aniket Kanhaui for Res.2, Adarsh Singh for Res.2, Ananya Dutta for Res.2, R Jatin Kattiyar for Res.2, Shourya Vir Das for Res.2, Nikunj Bhatnagar for Res.2, Tanishka Khatana for Res.2, Punyam Bhutani for Res.2, Nilesh Purohit for Res.2, Shri Venkatesh for Res.2, Kanika Chugh for Res.2, Suhael Buttan for Res.2, Priya Dhankar for Res.2, Akash Lamba for Res.2, Siddharth Nigotia for Res.2, Aashwyn Singh for Res.2, Harsh Vardhan for Res.2, Devishi Gupta for Res.2, Nuha Rahman for Res.2, Vineet Kumar for Res.2, Surbhi Kapoor for Res.2,

			Kunal Veer Chopra for Res.2, Vedant Choudhary for Res.2, Amol Rana for Res.2, Drishti Rathi for Res.2, Poorva Saigal for Res.3, Shubham Arya for Res.3, Pallavi Saigal for Res.3, Reeha Singh for Res.3, Rishabh Saxena for Res.3, Shirin Gupta for Res.3, Harshvardhan Singh for Res.3, Shree Dwivedi for Res.3,
37.	IA-310/2025 (For interim relief) In APL-118/2025 & IA-1548/2026 (For impleadment/ intervention) IA-1739/2026 (For condonation of delay in filing reply) (02 days) (Service complete)	West Bengal State Electricity Distribution Company Limited Appellant(s) Versus West Bengal Electricity Regulatory Commission - Respondent(s)	Vishrov Mukerjee, Janmali Gopal Rao Manikala, Nishtha Kumar, Yashaswi Kant, Girik Bhalla, Pratyush Singh, Damodar Solanki, Priyanka Vyas, Raghav Malhotra, Anamika Rana, Juhi Senguttuvan, Rohan Sachdev for App.1. Mandakini Ghosh for Res.1, (Shri Venkatesh, Shryeshth Ramesh Sharma, Kanika Chugh, Ashutosh Kumar Srivastava, Suhael Buttan, Priya Dhankhar, Nihal Bhardwaj, Mohit Mansharamani, Abhishek Nangia, Akash Lamba, Siddharth Nigotia, Aashwyn Singh, Vineet Kumar, Soha Goswami, Shourya Das, Jai Dhanani, Surbhi Kapoor, Nikunj Bhatnagar, Kunal Veer Chopra, Tanishka Khatana, Mr. Punyam Bhutani, Dirshiti Rathi, Manaw Bhatia, Aniket Kanhausa, Adarsh Singh, Devishi Gupta, Ananya Dutta, Nuha Rahman, R. Jatin Katiyar, Nilesh Purohit for Impleader - IA-1548/26)
38.	IA-983/2025 (For interim relief) In APL-293/2025 (Service complete)	Maharashtra State Electricity Distribution Company Limited Appellant(s) Versus Manas Agro Industries and Infrastructure Limited & Anr. - Respondent(s)	Shashwat Kumar, Rahul Chouhan, Harshit Gupta, Mukut Choudhary, Kajal Kakani , Chaitanya Ahuja for App.1. Shruti Iyer for Res.1, Muktai Rahatgaonkar for Res.1, Anandh K for Res.1, Ravi Deshmukh for Res.1, Nishita Jagetia for Res.1, Ang Bajaj for Res.1,
39.	IA-985/2025 (For interim relief) In APL-294/2025 (Service complete)	Maharashtra State Electricity Distribution Company Limited Appellant(s) Versus M/s. Manas Agro Industries and Infrastructure Limited & Anr. - Respondent(s)	Shashwat Kumar, Rahul Chouhan, Harshita Gupta, Mukut Choudhary, Kajal Kakani , Chaitanya Ahuja for App.1. Shruti Iyer for Res.1, Muktai Rahatgaonkar for Res.1, Anandh K for Res.1, Ravi Deshmukh for Res.1, Nishita Jagetia for Res.1, Ang Bajaj for Res.1,

IA - FOR HEARING

40.	IA-1277/2025 (For vacation of stay) (R-2) IA-1386/2018 (For interim relief) In APL-278/2018 & IA-1213/2025 (For Urgent Listing) (R-2) IA-270/2026 (For filing additional document) (R-2) IA-1086/2026 (For bringing on record) (Service complete) (Matter is included in the List of Finals)	M/s. Rosa Power Supply Company Ltd. Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Ors. - Respondent(s)	Varun Singh, Shri Venkatesh, Nishtha Kumar, Sandeep Rajpurohit, Somesh Srivastava, Vikas Maini, Samarth Kashyap for App.1. C.K. Rai for Res.1 Nitish Gupta for Res.2, Hemant Sahai for Res.2, Puja Priyadarshini for Res.2, Apoorva Misra for Res.2, Shryeshth Ramesh Sharma for Res.2, Molshree Bhatnagar for Res.2, Amrita Narayan for Res.2, Nived Veerapaneni for Res.2, Himangini Mehta for Res.2, Ranjitha Ramachandran for Res.3, Anushree Bardhan for Res.3, Shubham Arya for Res.3, Arvind Kumar Dubey for Res.3,
41.	IA-1138/2026 (For Stay) In APL-423/2023 & IA-1839/2026 (For condonation of delay in filing reply) (R-3) (6 days) (Service complete) (Matter is included in the List of Finals)	New Delhi Municipal Council/NDMC Appellant(s) Versus Delhi Electricity Regulatory Commission & Ors. - Respondent(s)	Kanika Agnihotri, Saad Mustafa Shervani for App.1. Parangat Pandey for Res.1, Suresh Tripathy for Res.2, Shailja Kulshreshtha for Res.2, Kaushal Jeet Kait for Res.3, Kritagya Kumar Kait for Res.3, Anushasit Arya for Res.3, Rishav Kashyap for Res.3,
42.	IA-1105/2025 (For interim relief)	Southern Power Distribution Company of Telangana Limited Appellant(s)	D. Abhinav Rao, for App.1 Somanadri Goud Katam for Res.1, Sidhartha Das for Res.2,

	In APL-112/2024 (Service complete) (Matter is included in the List of Finals)	Versus Telangana State Electricity Regulatory Commission & Ors. - Respondent(s)	Astha Nigam for Res.2, Gajanand Kirodiwal for Res.2, Aditya Rathee for Res.2, Shivam Rajpal for Res.2, Shalaka Garg for Res.2,
43.	IA-944/2026 (For Stay) In APL-300/2025 (Service complete)	Punjab State Power Corporation Limited Appellant(s) Versus Nawanshahr Power Private Limited & Anr. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Amal Nair, Shivani Verma, Devyani Prasad for App.1. Aditya Grover for Res.1, Arjun Grover for Res.1, Pooja Sharma for Res.1, Gargi Kumar for Res.2,
44.	IA-1871/2025 (For Stay) In APL-354/2025 (Service complete)	Rama Shanker Awasthi Appellant(s) Versus Uttar Pradesh Electricity Regulatory Commission & Ors. - Respondent(s)	Anand K. Ganesan, Swapna Seshadri, Amal Nair, Shivani Verma, Devyani Prasad for App.1. Sanjeev K. Kapoor for Res.2, Divya Chaturvedi for Res.2, Saransh Shaw for Res.2, Srishti Rai for Res.2, Jai Dhanani for Res.2, Chandan Kumar for Res.2, Parinay Deep Shah for Res.3, Res.4, Harsh Dev Singh for Res.3, Res.4,
45.	IA-1674/2025 (For interim relief) In APL-8/2026 (Service complete)	Maharashtra State Electricity Distribution Company Limited Appellant(s) Versus Lokmangal Mauli Industires Limited & Anr. - Respondent(s)	Anup Jain, Nishtha Goel, Ashwary Kathed for App.1. Sakya Singha Chaudhuri for Res.1, Avijeet Lala for Res.1, Astha Sharma for Res.1, Shreya Dubey for Res.1, Devank Maheshwari for Res.1, Asmita Narula for Res.1, Astha Sehgal for Res.1, Nikhil Anand for Res.1, Tannishtha Chatterje for Res.1, Aditya Pratap Singh for Res.1, Kaushiki for Res.1,
46.	IA-1676/2025 (For interim relief) In APL-30/2026 (Service	Maharashtra State Electricity Distribution Company Limited Appellant(s) Versus Lokmangal Sugar Ethanol and Co-Generation Industries Limited & Anr. - Respondent(s)	Anup Jain, Nishtha Goel, Ashwary Kathed for App.1. Sakya Singha Chaudhuri for Res.1, Avijeet Lala for Res.1, Astha Sharma for Res.1, Shreya Dubey for Res.1, Devank Maheshwari for Res.1, Asmita Narula for Res.1, Astha Sehgal for Res.1, Nikhil Anand for Res.1, Tannishtha Chatterje for Res.1,

	complete)		Aditya Pratap Singh for Res.1, Kaushiki for Res.1,
47.	IA-1102/2026 (For interim relief) In APL-303/2026 & IA-1177/2026 (For filing additional document) IA-1546/2026 (For filing additional document) (R-2) (Reference - DFR-275/26) (Service complete)	Association of DVC HT Consumers of Jharkhand Appellant(s) Versus Jharkhand State Electricity Regulatory Commission & Anr. - Respondent(s)	Rajiv Yadav, for App.1 Rohini Prasad for Res.1, Shri Venkatesh for Res.2, Shryeshth Ramesh Sharma for Res.2, Kanika Chugh for Res.2, Ashutosh Kumar Srivastava for Res.2, Suhael Buttan for Res.2, Nihal Bhardwaj for Res.2, Priya Dhankar for Res.2, Abhishek Nangia for Res.2, Manu Tiwari for Res.2, Siddharth Nigotia for Res.2, Mohit Mansharamani for Res.2, Vineet Kumar for Res.2, Shourya Vir Das for Res.2, Surbhi Kapoor for Res.2, Aashwyn Singh for Res.2, Akash Lamba for Res.2, Kunal Veer Chopra for Res.2, Harsh Vardhan for Res.2, Aniket Kanhaua for Res.2, Tanishka Khatana for Res.2, Nikunj Bhatnagar for Res.2, Vedant Choudhary for Res.2, Adarsh Singh for Res.2, Punyam Bhutani for Res.2, Amol Rana for Res.2, Ananya Dutta for Res.2, Res.2, Nuha Rahman for Res.2, Drishti Rathi for Res.2, R Jatin Kattiyar for Res.2, Devishi Gupta for Res.2, Nilesh Purohit for Res.2,

Sd/
Deputy Registrar
APTEL